NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)	-	Await report	230/232	Sonus Networks India Pvt. Ltd.
No.68/BB/		from ROC &		
2017		RD		

SL. NO.	NAME (IN CAPITAL & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE	
~	bermod	(KYM912	Rep. d. OL	Pas	
)	Prima	Hult:	Ruc	Po	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Await report from R.D. List it on 21/02/2018.

Member (T)

Member (J)